Annexure-3

Name of the corporate debtor: Upscalio India Private Limited

Date of commencement of CIRP: 05th April, 2024 (Copy of order received on 08th June 2024)

List of financial creditors as on: 30.09.2024

List of financial creditors (other than financial creditors belonging to any class of creditors)(Amount in ₹)

| S.No | Name of the Financial Creditor | Date of Receipt of Claim | Principal Amount Claimed(Rs.) | Interest Claimed (Rs.) | Penal interest | Other Charges | Total Claimed Amount | Working | Admitted Principal | Admitted Interest | Penal Interest Accepted | Other Charges | Total admitted Claim | Admitted/Rejected/In Progress |
|------|---|-----------------------------|----------------------------------|------------------------|----------------|---------------|----------------------|---------|--------------------|-------------------|-------------------------|---------------|----------------------|----------------------------------|
| 1 | Unity Small Finance Bank Limited | 10.04.2024 | 11,97,82,202.76 | 1,57,18,901.72 | 22,22,423.40 | | 13,77,23,527.88 | | 11,97,82,202.76 | 1,57,18,901.72 | 22,22,423.40 | | 13,77,23,527.88 | Admitted |
| 2 | Northern ARC Capital Ltd | 16.04.2024 | 13,58,26,116.00 | 2,86,79,066.00 | 87,02,061.00 | | 17,32,07,243.00 | | 13,58,26,116.00 | 2,86,79,066.00 | 87,02,061.00 | | 17,32,07,243.00 | Admitted |
| 3 | Vivriti Capital Limited | 17.04.2024 | 16,05,03,367.00 | 1,37,61,021.00 | 99,91,169.00 | | 18,42,55,557.00 | | 16,05,03,367.00 | 1,37,61,021.00 | 99,91,169.00 | | 18,42,55,557.00 | Admitted |
| 4 | Oxyzo Financial Services Limited | 20.04.2024 | 13,80,62,626.00 | 80,61,927.00 | 83,59,141.00 | 17,52,858.00 | 15,62,36,552.00 | | 13,80,62,626.00 | 80,61,927.00 | 83,59,141.00 | 17,52,858.00 | 15,62,36,552.00 | Admitted |
| 5 | Prudent Arc Limited | 16.07.2024 | 8,02,08,403.50 | 1,35,35,065.00 | 52,36,517.86 | 52,36,517.86 | 10,42,16,504.22 | | 8,02,08,403.50 | 1,35,35,065.00 | 52,36,517.86 | 52,36,517.86 | 10,42,16,504.22 | Admitted |
| 6 | Orbis Trusteeship Services Private Limited (On behalf of Alteria Capital Fund II - Scheme I) | 23.04.2024 | 2,88,55,720.00 | 0 | 0 | 0 | 2,88,55,720.00 | | 2,88,55,720.00 | 0 | 0 | 0 | 2,88,55,720.00 | Admitted |
| 7 | Catalyst Trusteeship Limited (On behalf of Innoven Capital India Fund) | 25.04.2024 | 12,24,75,716.00 | 0 | 0 | 0 | 12,24,75,716.00 | | 12,24,75,716.00 | 0 | 0 | 0 | 12,24,75,716.00 | Admitted |
| | 90,69,70,820.10 | | | | | | | | | | | | 90,69,70,820.10 | |

